

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.306**  
IA-5321/2020  
In  
IB-835(ND)/2020

**IN THE MATTER OF:**

Sanjeev Aggarwal & Ors

Vs.

Supertech Township Project Limited

....APPLICANT/PETITIONER

....RESPONDENT

**SECTION**

U/s 7 of IBC, 2016

**Order delivered on 25.10.2021**

**CORAM:**

SHRI BACHU VENKAT BALARAM DAS

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

In this matter, the Hon'ble Member (Judicial) Sh. Bachu Venkat Balaram Das has recused from hearing this petition. Accordingly, the Court Officer is directed to place the matter before the Learned Registrar, New Delhi for constituting a Special Bench to hear this petition.



(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)



(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)